

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

NOTICE

No:11249/RG

Dated:09.03.2026

It is notified for the information of all concerned that to bid farewell to Hon'ble Mr. Justice Javed Iqbal Wani, Judge, High Court of J&K and Ladakh, on His Lordship's laying of the robes, a Full Court Reference is scheduled to be held on 23rd March, 2026 at 3.30 P.M, in the Hon'ble Chief Justice's Court room at Srinagar Wing of the High Court. The Ld. Advocate General will deliver the farewell address, thereafter the President, Kashmir Advocates Association, Srinagar, will deliver the farewell address on behalf of the Members of the Bar of UT of Jammu & Kashmir & UT of Ladakh to which Hon'ble Mr. Justice Javed Iqbal Wani will respond.

By order.



(M.K. Sharma)

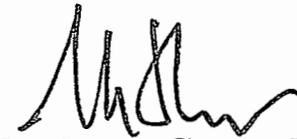
Registrar General

Dated:09.03.2026

No:11250-81/RG

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Ms Justice _____
.....for information of their Lordships'.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Director J&K Judicial Academy, Jammu.
5. Member, Secretary, J&K Legal Services Authority.
6. Member, Secretary, Ladakh Legal Services Authority.
7. Principal District & Sessions Judge, Srinagar for information.
8. Registrar Rules, High Court of J&K and Ladakh, Jammu
9. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.
10. Registrar (IT), High Court of J&K and Ladakh, Jammu
11. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
12. CPC e-Courts, High Court of J&K and Ladakh, Jammu.
13. President Kashmir Advocates Association, Srinagar.
14. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Srinagar/Jammu.
.....for information
15. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
16. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.



Registrar General